THE HIGH COURT OF MEGHALAYA AT SHILLONG

MOTIFICATION

Dated, Shillong 8th December, 2015

NO.HCM.II/105/2013/ : The High Court of Meghalaya, pursuant to its Resolution Full Court Meeting held on 2nd November, 2015, and in exercise of its powers under Rule 7 (C) (15) of Chapter II (Powers and Duties of the Registrar General and Administrative Business of the Court) is pleased to amend Schedule – I High Court Subordinate Service (Class – IV) as follows:

"The minimum educational qualification for eligibility of Class IV High Court Subordinate Service Staff other than the post of Record Arranger, Electrician, Driver, Cook etc. shall be Class VIII pass with power of relaxation vested in the Chief Justice"

By Order,

REGISTRAR GENERAL

Memo. NO.HCM.II/105/2013/3816A Dated, Shillong 8th December, 2015 Copy to:-

- The Special Secretary to the Government of Meghalaya, Law Department, Shillong.
- 2. The Director printing and Stationery, Meghalaya Government Press with a request to publish the notification in the next issue of the Gazette.
- 3. The Registrar attached to Hon'ble the CJ's Secretariat, High Court of Meghalaya, Shillong.
- The Registrar (Admn), High Court of Meghalaya, Shillong.
- The Joint Registrar –cum– OSD in Hon'ble Chief Justice Secretariat, High Court of Meghalaya, Shillong.
- 6. The Joint Registrar, High Court of Meghalaya, Shillong.
- 7. The Joint Registrar -cum- Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.

- 8. The Dy. Registrar attached to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 9. The OSD, High Court of Meghalaya, Shillong.
- 10. The Librarian -cum- R.O., High Court of Meghalaya, Shillong.
- The Private Secy. to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 12. The Private Secy. to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- 13. The Private Secy. to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 14. The PRO/Court Officer, High Court of Meghalaya, Shillong.
- , 15. The System Analyst, High Court of Meghalaya, Shillong.
 - 16. The President/Secretary, High Court Bar Association, Shillong.
 - 17. The President/Secretary, Shillong Court Bar Association, Shillong.
 - 18. The Superintendent, High Court of Meghalaya, Shillong.
 - 19. The Senior Translator (In-charge Stationary), High Court of Meghalaya, Shillong.

20.Office File.

REGISTRAR GENERAL